

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1861
ANSWERED ON:07.03.2000
HOUSES FOR DISABLED
C.K. JAFFER SHARIEF

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether the Government have taken initiative for the construction and allotment of houses especially designed for the disabled moving on wheel chairs; and

(b) if so, the details thereof;

Answer

MINISTER OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (SHRI SUKHDEV SINGH DHINDSA)

(a)&(b): One of the aims on the National Housing & Habitat Policy 1998 is to meet the special needs of the disabled. However, housing is a State subject. The Central Government has formulated guidelines and space standards for barrier free built environment for the disabled as well as elderly persons. These guidelines have prescribed construction of a minimum of 2% of the total number of units (in case of single detached single dwelling units) to be constructed with barrier free features in case of staff housing multiple dwelling and high rise residential units and tenements, a minimum of 1 unit for every 25 plus 1 additional unit for every 100 units thereafter is to be with barrier free features.

These guidelines have been circulated among the State Governments for their guidance.